

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 56 OF 2006

BEFORE THE REGISTRAR S.G. SHAH

RAMESH VITHAL PATIL

Appellant (s)

VERSUS

STATE OF KARNATAKA & ORS.
(With office report)

Respondent(s)

Date: 09/12/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Shankar Divate,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List before the Hon'ble Court, as per rules.

Registry has to rectify the database so as to
disclose the name of the learned counsel for the respondents
in the cause list.

(S.G. SHAH)
REGISTRAR

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